भी मोती जाई धार॰ चौधरी : आप मलेरिया की बात कर रहे हैं।

सम्यक्ष महोदय: मैं सारी बीमारियों की बात कर रहा हूं। एक बीमारी का क्या करना, बीमारी तो सारे काटेंगे तो सर्वश्री होगा।

Annual Report etc. of the Cashew Corporation of India Ltd., Cochin, the Cashew Export Promotion Council, Cochin, the Processed Foods Export Promotion Council, New Delhi for 1982-83 and the Statement explaining the reasons for not laying the Annual Report etc. of the National Jute Manufacturers Corporation Limited, Calcutta for 1982-83 within the stipulated period of nine months

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI P.A. SANGAMA): Sir, on behalf of Shri Nihar Ranjan Laskar, I beg to lay on the Table—

- A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956 :---
  - (i) Review by the Government on the working of the Cashew Corporation of India Limited, Cochin, for the year 1982-83.
  - (ii) Annual Report of the Cashew Corporation of India Ltd., Cochin, for the year 1982-83 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-8230/84]

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Cashew Export Promotion Council, Cochin, for the year 1982-83 along with Audited Accounts.
  - (ii) A Copy of the Review (Hindi

and English versions) by the Government on the working or the Cashew Export Promotion Council Cochin, for the year 1982-83.

## [Placed in Library. See No. LT-8231/84]

- (3) (i) A copy of the Annual report (Hindi and English versions) of the Processed Foods Export Promotion Council, New Delhi, for the year 1982-83 along with Audited Accounts.
  - (ii) A copy of the Review (Hind) and English versions) by the Government on the working of the Processed Food Export Promotion Council New Delhi, for the year 1982-83.
- (4) A statement (Hindi and English versions) showing reasons for delay in living the papers mentioned at (3) above.

## [Placed in Library. See No. LT-8332/84]

(5) A statement (Hindi and English versions) explaining the reasons for not laying the Annual Report and Audited Accounts of the National Jute Manufacturers Corporation Limited, Calcutta, for the year 1982-83 within the Stipulated period of nine months after the close of the Accounting Year.

[Placed in Library. See No. LT-8233/84]

## Central Excise (Second Amendment) Rules 1984 and Annual Report etc. of the Central Revenues Sports Board, Delbi for 1979-80 and 1980-81

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANAR-DHANA POOJARY): I beg to lay on the Table—

 A copy or the Central Excise (Second Amendment) Rules, 1984 (Hindi and English versions) published in Notification No. G. S.R. 374 in Gazette of India dated [Placed in Library. See No. LT-8234/84]

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Central Revenues Sports Board, Delhi, for the year 1979-80.
  - (ii) A Statement (Hindi and English versions) regarding Review by the Government on the working of the Central Revenues Sports Board, Delbi, for the year 1979-80.
- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Central Revenues Sports Board, Delhi, for the year 1980-81.
  - (ii) A statement (Hindi and English versions) regarding Review by the Government on the working of the Central Revenues Sports Board, Delhi, for the year 1980-81.
- (4) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at
  (2) and (3) above.

[Placed in Library. See No. LT-8235/84]

Annual Report etc. of the Cardamom Board, Cochin, the Rubber Board, Kottayam, the Ahmedabad Textile Industry's Research Association, Ahmedabad, the Bombay Textile Research Association, Bombay, the South India Textile Research Association, Coimbatore and the Northern India Textile Research Association, Ghaziabad for 1982-83 and the Audit Report on the Accounts of the Coffee Board for 1982-83 (General Fund)

THE DUPTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI P.A. SANGMA): I beg to lay on the Table—

(1) (i) A copy of the Annual Report (Hindi and English versions) of the Cardamom Board, Cochin, for the year 1982-83.

- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Cardamom Board, Cochin, for the year 1982-83 together with Audit Report thereon.
- (iii) A copy of the Review (Hindi and English versions) by the Government on the working of the Cardamom Board, Cochin, for the year 1982-83.
- [Placed in Library. See. No. LT-8236/84]
- (2) A copy of the Annual Accounts (Hindi and English versions) of the Rubber Board, Kottayam, for the year 1982-83 together with Audit Report thereon.

[Placed in Library. See No. LT-8237/84

(3) (i) A copy of the Annual Report (Hindi and English versions) of the Ahemedabad Textile Industry's Research Association, Ahmedabad, for the year 1983-83 along with Audited Accounts.

[Placed in Library. See No. LT-8238 /84]

(ii) A copy of the Annual Report (Hindi and English versions) of the Bombay Textile Research Association, Bombay, for the year 1982-83 along with Audited Accounts.

[Placed in Library. See No. LT-8239/84]

(iii) A copy of the Annual Report (Hindi and English versions) of the South India Textile Research Association, Coimbatore, for the year 1982-83 along with Audited Accounts.

[Placed in Library. See No. LT. 8240/84]

(iv) A copy of the Annual Report (Hindi and English versions) of the Northern India Textile Research Association, Ghaziabad, for the year 1982-83 along with Audited Accounts.